

No.F.23012/1/2014-D&SJ(A)/131
OFFICE OF THE DISTRICT & SESSIONS JUDGE
AIZAWL JUDICIAL DISTRICT, AIZAWL

Dated Aizawl, the 2nd November, 2018

To

1. The Judge, Fast Track Court, Kolasib.
2. The Addl. District and Sessions Judge, Champhai
3. The Chief Judicial Magistrate,
Kolasib/ Mamit/ Serchhip.

Subject: **Court Calendar for the year, 2019.**

Sir,

Please find enclosed herewith a photocopy of **Court Calendar for the year, 2019** in respect of the Gauhati High Court, Aizawl Bench and the Subordinate Civil and Criminal Courts received from the Registrar, Gauhati High Court, Aizawl Bench, Aizawl vide letter No.F.23015/1/2015-HC(AB)/223-224, dt.23.10.2018 for information and compliance.

Enclo: As above

Yours faithfully,



(JOEL JOSEPH DENG)
District & Sessions Judge
Aizawl Judicial District
Aizawl, Mizoram

No.F.23012/1/2014-D&SJ(A)/131 : Dated Aizawl, the 2nd November, 2018
Copy to:-

- | | | |
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| 4. All Judicial Officers under District Court, Aizawl.
5. All Sections under District Court, Aizawl.
6. Spl. Public Prosecutor, District Court, Aizawl. | } | with
enclosures |
|---|---|--------------------|

District & Sessions Judge
Aizawl Judicial District
Aizawl, Mizoram

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THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-08/2018/100/RC. Dated, Guwahati, the 15th October, 2018.

**LIST OF HOLIDAYS DURING THE YEAR 2019 IN RESPECT OF THE
SUB-ORDINATE CIVIL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2019 in all the Civil Courts in Mizoram Sub-ordinate to Gauhati High Court.

<i>New Year Holidays</i>	-	<i>1st January to 10th January</i>	-	<i>Tuesday to Thursday</i>	-	<i>10 days</i>
<i>Missionary Day</i>	-	<i>11th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>State Day</i>	-	<i>20th February</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>1st March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>21st March</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>15th April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Mahavir Jayanti</i>	-	<i>17th April</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Good Friday Eve</i>	-	<i>18th April</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>19th April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Easter Monday</i>	-	<i>22nd April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>18th May</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Id-Ul-Fitre</i>	-	<i>5th June</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>YMA Day</i>	-	<i>15th June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Remna Ni</i>	-	<i>30th June</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Rath Yatra</i>	-	<i>4th July</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>MHIP Day</i>	-	<i>6th July</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<u>SUMMER VACATION</u>	-	<i>8th July to 12th July</i>	-	<i>Monday to Friday</i>	-	<i>5 days</i>
<i>Id-ul-Zuha</i>	-	<i>12th August</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>24th August</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Vinayaka Chaturthi/ Ganesh Chaturthi</i>	-	<i>2nd September</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>10th September</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2nd October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>

GAUHATI HIGH COURT
No. 2495
22/10/2018

M/s
22/10/18
Sudhakar (E)

Rebecca/DA

[Signature]

<u>PUJA VACATION</u>	-	7 th October to 11 th October	-	Monday to Friday	-	5 days
Diwali	-	27 th October	-	Sunday	-	1 day
Prophet Mohammad's Birthday (Id-e-Milad)	-	10 th November	-	Sunday	-	1 day
Guru Nanak's Birthday	-	12 th November	-	Tuesday	-	1 day
<u>WINTER VACATION (Including Christmas)</u>	-	16 th December to 27 th December	-	Monday to Friday	-	12 days
New Year's Eve	-	31 st December	-	Tuesday	-	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function from 9:30 a.m. to 4:00 p.m. in the months of October to March and from 9:30 a.m. to 4.30 p.m. in the months of April to September.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

[Handwritten Signature]
15/10/18

REGISTRAR (VIGILANCE)

M
15-10-18

